# GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 4095 TO BE ANSWERED ON 18.03.2020

#### **BULLET TRAIN**

#### **4095. SHRI DAYANIDHI MARAN:**

### Will the Minister of RAILWAYS be please to state:

- (a) the status of bullet train projects in action and planned, across India;
- (b) the reasons for delay in implementation of these projects;
- (c) the cost incurred so far and the details thereof;
- (d) whether there is any proposal to implement Bullet train project in South India connecting Chennai; and
- (e) if so, the details thereof?

#### **ANSWER**

# MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

# (SHRI PIYUSH GOYAL)

(a) to (e): At present, Mumbai-Ahmedabad High Speed Rail corridor is the only High Speed Rail Project which has been sanctioned by the Government and it is being implemented with the technical & financial assistance from Government of Japan. The Project is being executed by the Special Project Vehicle (SPV) namely "National High Speed Rail Corporation Limited" (NHSRCL). Approx. ₹ 7065 crore has been spent on this project by the end of February 2020, mostly on land acquisition and utilities shifting. Further, the completion of a railway project is dependent on many factors such as land acquisition by State Government, shifting of utilities, conducive law and order situation, statutory clearances, encountering unforeseen circumstances, litigation in courts, climatic conditions etc.

Ministry of Railways has also decided to undertake Detailed Project Report (DPR) for the following six High Speed Rail (HSR) corridors:

- (i) Delhi -Varanasi
- (ii) Delhi Ahmedabad
- (iii) Mumbai- Nagpur
- (iv) Mumbai Hyderabad
- (v) Chennai Mysore
- (vi) Delhi –Amritsar.

The work of DPR preparation has been entrusted to National High Speed Rail Corporation Limited (NHSRCL) and the same is in progress.

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